## 5

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/135/2016

NAME OF THE PETITIONER(S)

: S. Swaminathan & another

NAME OF THE RESPONDENT(S)

: M/s Pentagon Switch Gear Private Limited & 10 others

**UNDER SECTION** 

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Counsel for petitioner called absent. No representation. Representative of R1 to R9 present and prayed time for posting the matter on 23.07.2017. Time extended at request with a direction to inform the counsel for petitioner about the next date of hearing. Put up on 23.06.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc